

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1886**  
ANSWERED ON – 07/08/2024

**CONDUCTING OF CASTE CENSUS FOR OBCs**

1886. DR. SASMIT PATRA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is planning to conduct OBC caste census in the country;
- (b) if so, by when Government is going to conduct the same, the details thereof;
- (c) if not, the reasons for the Government not conducting it or delaying it; and
- (d) the benefits if any of conducting a caste census for OBCs in the country?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (d) In Census, the castes and tribes notified as Scheduled Castes and Scheduled Tribes as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order, 1950, amended from time to time, are enumerated. After independence, no caste or tribe other than the SCs and STs has ever been enumerated in Census.

The matter related to Caste Census is sub-judice and at present before the Hon'ble Supreme Court of India.

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